

TOKEN NUMBER 2701

CONT CASE(CIVIL)

BIRENDRA PRASAD SWARNKAR

VS

THE STATE OF JHARKHAND

SJ

CFS

PETEITION NA

AFFIDAVIT RS 20

VAKALATNAMA Rs 30

Defects:

- 1. Numbering of pages of Annexures may be corrected from page number 11 also. in index**
- 2. Name of the Hon'ble Judge may be mentioned in para-1, prayer portion and prayer at the synopsis.**
- 3. Nomenclature may be written correctly on the presentation form.**
- 4. Column Number 10 and 11 of presentation form may be filled.**

sameer

16.6.2020